

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 3135/2011

TRANSPORT CORP.OF INDIA LTD.
SANTNU PATRA MANAGER LEGAL

APPELLANT(S)

VERSUS

EMPLOYEE STATE INSURANCE CORP.
DEPUTY REGIONAL DIRECTOR

RESPONDENT(S)

Date : 06-10-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ABHAY S. OKA

For Appellant(s) Mr. Ritin Rai, Senior Advocate
Ms. Shally Bhasin, AOR
Mr. Rishi Maheshwari, Adv.
Ms. Anne Mathew, Adv.
Ms. Aditi Rao, Adv.

For Respondent(s) Mr. Atul Batra, Adv.
Ms. Praveena Gautam, AOR
Mr. Pawan Shukla, Adv.
Mr. Raja Ram, Adv.
Mr. Pranav Monga, Adv.
Mr. Aman S. Sharma, Adv.

Mr. Kundan Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Arguments concluded.

Judgment reserved.

(POOJA SHARMA)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)